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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/84/2016  
NAME OF THE PETITIONER(S) : K. B. Vijay  
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others  
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K.S. Ranichandran P.C.S }  
S. Manjula Devi. Adv. } for  
H.K. Preethe Adv. } Respondents.  
for CSR & Co.

M. Prathe

2) K. Gautham Kumar  
Arniban Vijay

Counsel for  
Petitioner

Athitha

**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions in regard to CA1/2012 and CA 1/2014. Time is extended at request as a final opportunity. Put up on 19.12.2017.

- sd -  
S Vijayaraghavan  
Member (Technical)

- sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)